# GOVERNMENT OF INDIA MINISTRY OF INFORMATION & BROADCASTING

# RAJYA SABHA

# **UNSTARRED QUESTION NO. 1527**

### **TO BE ANSWERED ON 01.08.2025**

### **REGULATION OF OTT PLATFORMS**

1527. SMT. SEEMA DWIVEDI:

SMT. RAMILABEN BECHARBHAI BARA:

SHRI KESRIDEVSINH JHALA:

SHRI MAYANKKUMAR NAYAK:

DR. ANIL SUKHDEORAO BONDE:

**SMT. KIRAN CHOUDHRY:** 

SHRI AMAR PAL MAURYA:

SHRI SUBHASH BARALA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

- (a) whether the Ministry has taken any steps to regulate the content of OTT platforms to ensure adherence to cultural and legal norms;
- (b) the number of complaints received against objectionable or misleading OTT content after the notification of the Information Technology Rules, 2021 and the action taken thereon:
- (c) whether any OTT platform has been penalized or issued a notice for removal of content for violation of the code of conduct; and
- (d) if so, the details thereof?

### ANSWER

# THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (DR. L. MURUGAN)

(a) to (d): The Government has notified the Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules, 2021 on 25.02.2021 under IT Act, 2000.

- Part-III of the rules provides for a Code of Ethics for digital news publishers and publishers of online curated content (OTT platforms).
- OTT platforms are under obligation to not transmit any content which is prohibited by law for the time being in force.
- General guidelines in the Schedule to the Rules state that language, dialects, idioms, and euphemism differ across regions and cultures, and this should be considered while classifying a work into a particular category.

Complaints relating to the violation of the Code of Ethics are addressed under the provisions of the three-tier grievance redressal mechanism.

Section 79(3)(b) of IT Act, 2000 provides for notification to the intermediaries for removing/disabling access to unlawful content.

After due consultation with relevant Ministries, 43 OTT platforms have been blocked so far.

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